

(a) whether it is a fact that the Chief Marketing Officer of the Coffee Board has been entrusted with the duties of the Chairman of the Board and also of presiding over the meetings thereof in the absence of the Chairman and in preference to the Vice-Chairman;

(b) whether it is a fact that the Chief Marketing Officer is only an employee of the Board and not a member thereof; and

(c) whether this anomaly has been brought to the notice of Government and any action taken to remedy it?

**The Minister of Commerce (Shri Kanungo):** (a) to (c). There is no standing arrangement that in the absence of the Chairman, Coffee Board, the Chief Coffee Marketing Officer shall perform the duties of the Chairman and preside over its meetings. During a short period in 1959 when the incumbent of the post was on leave, and another in 1960, when the post remained vacant, an *ad hoc* arrangement was made whereby the Chief Coffee Marketing Officer, who is the next senior official of the Board, looked after the Chairman's duties in addition to his own, including presiding over a meeting of the Board on one occasion. The objection raised on legal grounds to such *ad hoc* arrangement has been noted for future guidance.

#### Paper Mills

\*40. { **Shri Arjun Singh Bhadauria:**  
**Dr. Ram Subhag Singh;**  
**Maharajkumar Vijaya**  
**Ananda:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have revised their policy regarding new paper mills to be established in India;

(b) if so, the reasons thereof; and

(c) how many mills were licensed till June, 1961 alongwith the capacity sanctioned?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Sufficient capacity for the manufacture of paper has already been licensed. Government have, therefore, decided not to licence any more schemes for the manufacture of paper, paper pulp and rayon grade pulp for one year.

(c) 140 units with total capacity of 12.2 lakhs tons per annum have been licensed upto 30th June, 1961.

#### Third Plan and Orissa

\*41. { **Shri Surendranath Dwivedy:**  
**Shri Supakar:**  
**Shri Chintamani Panigrahi:**

Will the Minister of Planning be pleased to state:

(a) whether Planning Commission has agreed to revise the Plan estimates of the Third Five Year Plan in regard to the State of Orissa after the assumption of office by the new Congress Ministry; and

(b) whether Government of India are prepared to allot about Rs. 30 crores more than the present amount in order to execute the plans of the new Chief Minister of Orissa for starting Panchayat Samiti industries in the State?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) No, Sir. There has been no discussion at all on this subject.

(b) Does not arise.

#### Naga Hostiles

\*42. { **Dr. Ram Subhag Singh:**  
**Shri P. G. Deb:**  
**Maharajkumar Vijaya**  
**Ananda:**  
**Shri P. C. Borooah:**  
**Shri Raghunath Singh:**  
**Shri Ramji Verma:**  
**Shri B. C. Mullick:**

Will the Prime Minister be pleased to state:

(a) whether Naga hostiles killed two students at a flag saluting ceremony on the 1st July, 1961;

(b) if so, the detail of the same;

(c) whether Naga hostiles also ambushed Assam Rifle Unit at Mao recently; and

(d) whether the activities of hostile Nagas have diminished to any extent since the establishment of Nagaland?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazirika):** (a) and (b). On the 1st July, 1961, a small group of the Naga hostiles fired from a distance of some 300 yards on a party of Chuquyimiang villagers who had collected to receive the Executive Councillors on a visit to that village. It is gathered that the firing was aimed at the Executive Councillors. Two students were killed by bullet shots. The firing did not last for more than two minutes after which the hostiles managed to make good their escape. The area was searched immediately by our Security Forces who recovered 7 empty rounds of ammunition.

(c) No such incident took place at Mao. However, on the 6th July, 1961, some 100 armed hostiles fired at a road protection party on Dimapur-Imphal road. Fire was exchanged for 15 minutes. One hostile was captured and one other Rank of the Assam Rifles was injured.

(d) There has been some diminution in the actual number of incidents, these having gone down by about 33 per cent. as compared to the period August, 1960—February, 1961.

A new sign of confidence is that the people are coming forward in larger numbers to give information about the hostiles.

**Third Five Year Plan**

- \*43. { **Maharjkumar Vijaya**  
**Ananda;**  
**Dr. Ram Subhag Singh;**  
**Shri P. G. Deb:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that different aspects of the Third Five Year Plan are being published in the newspapers by the Information Bureau, Government of India; and

(b) if so, why it is being done when the Plan has not been placed before Parliament?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). The Press Information Bureau has issued some material to the Press bearing on the Draft Outline of the Third Five Year Plan, but it has not issued any articles pertaining to the Third Five Year Plan in its final form. Some pamphlet on the Draft Third Five Year Plan have also been published on the advice of the Planning Commission.

**Sino-Indian Border Dispute**

- \*44 { **Shri Harish Chandra**  
**Mathur;**  
**Shri Hem Barua:**

Will the Prime Minister be pleased to state:

(a) what is the nature of the latest note sent to China regarding Border dispute; and

(b) what is the nature of the reply received, if any?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) Our last note on the border question pertains to the tri-junction of the boundaries of India, Burma and China.

(b) Copies of five notes exchanged between the Governments of India and China are placed on the table of the House. [Placed in Library. See Index No. LT-3013/61]. The correspondence rests with our note dated June, 16, 1961.